

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD**

**Original Application No.924/2013
Date of Order : 04.06.2019**

Between :

D.Seetaramaiah,
S/o D.V.Narayana,
Aged about 53 years,
Occ : Assistant,
National Institute of Nutrition,
Hyderabad. ... Applicant

And

1. The Secretary & Director General,
Department of Health Research,
Indian Council of Medical Research,
Post Box No.4911, Ansari Nagar,
New Delhi – 110 029.
2. The Director in Charge,
National Institute of Nutrition,
Hyderabad. ... Respondents

Counsel for the Applicant ... Mr.K.Sudhakar Reddy, Advocate
Counsel for the Respondents ... Mr.B.N.Sharma, S.C. for ICMR

CORAM:

**Hon'ble Mr.Justice L.Narasimha Reddy ... Chairman
Hon'ble Mr. B.V.Sudhakar ... Member (Administrative)**

ORAL ORDER

[As per Hon'ble Mr. Justice L. Narasimha Reddy, Chairman]

Mr.K.Sudhakar Reddy, learned counsel for the applicant submits that he has been instructed by his client not to press the OA. In view of the above

representation, the OA is dismissed as not pressed. There shall be no order as to costs.

(B.V.SUDHAKAR)
MEMBER(ADMN.)

(JUSTICE L.NARASIMHA REDDY)
CHAIRMAN

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